

Room No. - 138

District and Sessions Judge, West, THC

IN THE COURT OF Mr. Prashant Sharma

Additional District Judge (ADJ)

CIVIL CAUSE LIST DATED 25-03-2020 Total Cases: 18

S. No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	Civ DJ		13161/16	BALDEV SINGH MALIK Vs. COMMISSIONER ( SLUM — 14.09.20 DEPARTMENT)
2	Civ DJ		314/18	M/S MAX ENGINEERING AND MARKETING PVT LTD THROUGH ITS DIRECTOR, SH. SUNIL MANOCHA Vs. M/S SUPRADY — 14.09.20 POWER SYSTEMS PVT LTD THROUGH ITS DIRECTOR
3	EX		1207/18	M/S WUERTH INDIA PVT LTD Vs. MR. HARISH — 14.09.20
4	EX		1208/18	M/S WUERTH INDIA PVT LTD Vs. ROHIT SALUJA — 14.09.20
5	Civ DJ		454/19	AJESH SHARMA Vs. MANISH — 14.09.20
6	Civ DJ		461/19	AJESH SHARMA Vs. PRAVEEN KUMAR BHARDWAJ — 14.09.20
7	Civ DJ		462/19	AJESH SHARMA Vs. BABITA — 14.09.20
8	Civ DJ		153/20	SHIVANI JUNEJA AND ANR Vs. SURINDER SINGH JUNEJA AND ANR — 14.09.20
<b>Plaintiff/Petitioner Evidence</b>				
9	Civ DJ	15/2016	11519/16	MS CHC LOGISTICS(P) LTD Vs. MS SHAN TABLE WARES (P) — 13.10.20 LTD
10	Civ DJ	456/2016	9222/16	RAJ KUMAR YADAV Vs. MANJULA DEVI — 13.10.20
11	Civ DJ	459/2016	11995/16	MR RANJIT SINGH ANR Vs. MRS, SIMRAN KAUR — 14.10.20
12	Civ DJ		1303/17	MANJU JAIN Vs. SUNIL KUMAR MANOCHA — 14.10.20
<b>Misc. Arguments</b>				
13	Civ DJ	478/2016	10689/16	RAVINDER KUMAR BHATIA Vs. HARPREET SINGH AND ANR — 19.09.20
14	Civ DJ	683/2016	9252/16	MS SHAN TABLEWARES Vs. MS CHC LOGISTICS PVT LTD AND — 13.10.20 ANR
15	Misc DJ	15/2016	58167/16	M/S SHAKTI SALE CORPORATION Vs. GOVT. OF NCT OF DELHI — 21.09.20
16	Civ DJ		1335/18	HARVINDER SINGH Vs. BSES RAJDHANI POWER LTD. — 22.09.20
<b>Final Arguments</b>				
17	Civ DJ		13472/16	ARYA SAMAJ MOTI NAGAR(REGD.) Vs FAROOQ — 06.05.20
18	RCA DJ		90/18	M/S A2Z LABLES Vs. MUKESH JHUNJHUNWALA — 13.05.20

Room No. - 138

District and Sessions Judge, West, THC  
IN THE COURT OF Mr. Prashant Sharma  
Additional District Judge (ADJ)

CIVIL CAUSE LIST DATED 25-03-2020 Total Cases: 18

S. No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	Civ DJ		13161/16	BALDEV SINGH MALIK Vs. COMMISSIONER ( SLUM — 14.09.20 DEPARTMENT)
2	Civ DJ		314/18	M/S MAX ENGINEERING AND MARKETING PVT LTD THROUGH ITS DIRECTOR, SH. SUNIL MANOCHA Vs. M/S SUPRADY — 14.09.20 POWER SYSTEMS PVT LTD THROUGH ITS DIRECTOR
3	EX		1207/18	M/S WUERTH INDIA PVT LTD Vs. MR. HARISH — 14.09.20
4	EX		1208/18	M/S WUERTH INDIA PVT LTD Vs. ROHIT SALUJA — 14.09.20
5	Civ DJ		454/19	AJESH SHARMA Vs. MANISH — 14.09.20
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7	Civ DJ		462/19	AJESH SHARMA Vs. BABITA — 14.09.20
8	Civ DJ		153/20	SHIVANI JUNEJA AND ANR Vs. SURINDER SINGH JUNEJA AND ANR — 14.09.20
<b>Plaintiff/Petitioner Evidence</b>				
9	Civ DJ	15/2016	11519/16	MS CHC LOGISTICS(P) LTD Vs. MS SHAN TABLE WARES (P) — 13.10.20 LTD
10	Civ DJ	456/2016	9222/16	RAJ KUMAR YADAV Vs. MANJULA DEVI — 13.10.20
11	Civ DJ	459/2016	11995/16	MR RANJIT SINGH ANR Vs. MRS. SIMRAN KAUR — 14.10.20
12	Civ DJ		1303/17	MANJU JAIN Vs. SUNIL KUMAR MANOCHA — 14.10.20
<b>Misc. Arguments</b>				
13	Civ DJ	478/2016	10689/16	RAVINDER KUMAR BHATIA Vs. HARPREET SINGH AND ANR — 19.09.20
14	Civ DJ	683/2016	9252/16	MS SHAN TABLEWARES Vs. MS CHC LOGISTICS PVT LTD AND — 13.10.20 ANR
15	Misc DJ	15/2016	58167/16	M/S SHAKTI SALE CORPORATION Vs. GOVT. OF NCT OF DELHI — 21.09.20
16	Civ DJ		1335/18	HARVINDER SINGH Vs. BSES RAJDHANI POWER LTD. — 22.09.20
<b>Final Arguments</b>				
17	Civ DJ		13472/16	ARYA SAMAJ MOTI NAGAR (REGD.) Vs FAROOQ — 06.05.20
18	RCA DJ		90/18	M/S AZZ LABLES Vs. MUKESH JHUNJHUNWALA — 13.05.20

District and Sessions Judge, West, THC  
IN THE COURT OF Ms. Harleen Singh  
Additional District Judge(ADJ)  
CIVIL CAUSE LIST DATED 25-03-2020 Total Cases:23

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	Civ DJ	58/2011	12393/16	K.R.F.LIMITED Vs. MS PARAS FAB INTERNATIONAL 18/7/20
2	Civ DJ	4/16/2016	9702/16	KRF LTD. Vs. TOTAL WARDROBE SOLUTIONS ANR. 18/7/20
3	Civ DJ		1295/18	AMAR NATH CHANANA Vs. AVV HOSPITALITY LLP AND ORS 18/7/20
4	EX		1592/18	Kotak Mahindra Bank Ltd. Vs. SANJAY KUMAR 18/7/20
5	EX		1594/18	Kotak Mahindra Bank Ltd. Vs. ANIL KUMAR SINGH 18/7/20
6	EX		191/19	Kotak Mahindra Bank Ltd. Vs. MANOJ KUMAR 18/7/20
7	Civ DJ		319/19	RAJESH Vs. HEMLATA SRIVASTAVA @ JULIE 18/7/20
8	M-Ex		16/19	SUNIL WADHWA Vs. MANSI SACHDEVA AND ORS. 18/7/20
9	Misc DJ		330/19	SUNIL WADHWA Vs. MANSI SACHDEVA AND ORS. 18/7/20
10	EX		974/19	STATE BANK OF INDIA Vs. TILAK RAJ GILL AND ANR. 18/7/20
11	EX		1003/19	HDFC BANK k Ltd Vs. BANPREET KAUR 18/7/20
12	Misc DJ		19/20	OM PRAKASH Vs. NARENDER AND ORS. 18/7/20
<b>Issues</b>				
13	Civ DJ	42/16/2016	12549/16	EMPIRE HOME APPLIANCES P. LTD. Vs. INTEC INDIA LTD. 18/7/20
<b>Plaintiff/Petitioner Evidence</b>				
14	Civ DJ		1058/17	PARVEEN BHASIN Vs. M/S WINGS PHARMACEYTUCALS PVT LTD 22/7/20
15	Civ DJ	62/15/2016	8904/16	DHARMENDER DHANWAL Vs. LALIT ANAND 22/7/20
16	Civ DJ	168/2016	9343/16	LEELA Vs. JAGDISH BHAI 22/7/20
17	Civ DJ		498/18	SMT. KARTAR KAUR SHOKEEN Vs. GANGA DUTT 22/7/20
<b>Defendant/Respondent Evidence</b>				
18	Civ DJ	643/2014	7943/16	MS RADHA MADHAV MARBLES Vs. BALAJI CONSTRUCTION 20/7/20
19	Civ DJ	214/2015	8026/16	RAKESH KUMAR ARORA Vs. VANEET GULATI 20/7/20
<b>Misc. Arguments</b>				
20	Civ DJ		13714/16	VANTI DEVI Vs. PADAM SINGH AND ANR 21/7/20
<b>Misc./ Arguments</b>				
21	EX		91/19	SUNIL WADHWA Vs. MANSI SACHDEVA AND ANR. 21/7/20
<b>Final Arguments</b>				
22	Civ DJ	203/2016	9941/16	MS JAGGU MAL AGENCIES Vs. MS B.V.ASWATHIAH BROS. (REGD) 21/7/20
23	MCA DJ		15/19	RAVINDER SINGH MEHTA Vs. RUBAL JEET SINGH SAYAL 21/7/20

ROOM No. 131

Room No. -138

District and Sessions Judge, West, THC

IN THE COURT OF Mr. Prashant Sharma

Additional District Judge(ADJ)

CIVIL CAUSE LIST DATED 26-03-2020 Total Cases:18

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	Civ DJ	637/2016	8906/16	SH. AJAY KALSI Vs. GAON SABHA RANGPURI — 15.09.20
2	EX		398/19	SBI CARDS AND PAYMENT SERVICES PVT. LTD. Vs. NARINDER RUSTAGI — 15.09.20
3	EX		636/19	HDFC Bank Ltd. Vs. UJALA SAINI — 15.09.20
4	Civ DJ		906/19	PRITAM ARORA Vs. SHYAM SUNDER AND ORS. — 15.09.20
<b>Issues</b>				
5	Civ DJ		664/19	MEHANDI HASAN KHAN Vs. SHAMIM KHAN AND ORS — 11.08.20
<b>Plaintiff/Petitioner Evidence</b>				
6	Civ DJ		13619/16	JASBIR SINGH Vs. PINKY KAUR — 15.10.20
7	Civ DJ		1417/18	SH RAJINDER AND ANR Vs. SMT ANITA AND ANR — 15.10.20
<b>Defendant/Respondent Evidence</b>				
8	Civ DJ	552/2014	12325/16	DEVENDER SINGH Vs. PRAMOD LUTHRA — 15.07.20
9	Civ DJ	189/2013	7784/16	AMARJEET SINGH KAKKAR Vs. KULDEEP KUMAR SAWHNEY — 16.07.20
10	Civ DJ	331/2016	11028/16	AMARJIT KAUR Vs. SARDAR GURINDER JIT SINGH — 17.07.20
11	Civ DJ	439/2016	8011/16	NEENA MITTAL Vs. S. SARABJEET SINGH — 18.07.20
<b>Misc. Arguments</b>				
12	RCA DJ	20/2014	60936/16	SHANTI DEVI Vs. PREM CHAND AND ANR — 23.09.20
13	Civ DJ		209/17	CHANDER SAKHI KHANNA Vs. BIMLA VOHRA AND ANR — 24.09.20
14	Civ DJ		1344/17	NARINDER KAUR AND ORS Vs. SANTOSH SINGH AND ORS — 25.09.20
15	Civ DJ		1349/18	PRAMOD MITTAL Vs. R K SHARMA AND ANR — 26.09.20
<b>Final Arguments</b>				
16	Civ DJ	20/2016	9908/16	SHRI DOWARKA NATH LOHTIA Vs. MANMOHAN GUPTA — 15.05.20
17	RCA DJ	6/2016	60720/16	MAYA DEVI AND ORS Vs. RAVI PRAKASH — 24.08.20
18	Civ DJ	258/2013	8382/16	SATYAWAN BENIWAL Vs. SASHIKANT JHA — 16.05.20

**Senior Civil Judge cum RC, West, THC**  
**IN THE COURT OF SH. NITISH KUMAR SHARMA**  
**Civil Judge**  
**CIVIL CAUSE LIST DATED 25-03-2020 Total Cases:23**

No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	CS SCJ	470/2007	10235/16	JAI BHAGWAN SINGH Vs. KRISHNA
2	CS SCJ	156/2013	8806/16	GURU DASS SINGH Vs. JAI BHAGWAN
3	CS SCJ	45/2016	12703/16	JEET KAUR Vs. RUMAL BHARATI
4	CS SCJ		831/18	NRB GLOBAL ENTERPRISES LLP Vs. R K METAL ENGINEERS (I) PVT LTD
5	CS SCJ		1074/18	NEOLITE ZKW LIGHTINGS PVT LTD Vs. S.R.S. AUTO LINES
6	CS SCJ		1631/19	KAMALDEEP KAUR Vs. JASWINDER KAUR
7	CS SCJ		56/20	PUSHPA DEVI @ PUSHPA RANI CHATWAL Vs. SUBHASH NAGRATH
8	CS SCJ		255/20	MADAN LAL Vs. GAURAV KUMAR
<b>Issues</b>				
9	CS SCJ		547/18	RAN SINGH SHARMA Vs. MANOJ KUMAR
10	CS SCJ		1180/19	ANIL KUMAR TYAGI Vs. TATA POWER DELHI DISTRIBUTION COMPANY LTD
11	CS SCJ		1347/19	YUNUS KHAN Vs. RITA
<b>Plaintiff/Petitioner Evidence</b>				
12	CS SCJ		8/17	KASHMIR SINGH Vs. SEEMA
13	CS SCJ		572/19	KULWANT SINGH Vs. GURPAL SINGH
14	CS SCJ		1843/19	SURAJ PRAKASH TANEJA Vs. JASWANT KAUR
<b>Defendant/Respondent Evidence</b>				
15	CS SCJ	285/2009	11724/16	AMEETA AGRAWAL Vs. RAWAT SINGH
16	CS SCJ	284/2009	11725/16	ARUN AGARWALA Vs. RAWAT SINGH
17	CS SCJ		953/18	YOGESH MEHTA Vs. RESONANCE EDUVENTURES LTD
18	CS SCJ		1297/18	OM LOGISTICS LTD Vs. JINDAL MEDICOT LTD
<b>Misc./ Arguments</b>				
19	CS SCJ		1480/18	JOGINDER SINGH LAKRA Vs. BSES RAJDHANI POWER LTD
20	CS SCJ		529/19	RADHEY SHYAM SHARMA Vs. UNION OF INDIA
21	CS SCJ		1158/19	DEEPANSHU ARORA Vs. 1) VARSHA CHAUDHARY 2) VIKASH CHAUDHARY
<b>Final Arguments</b>				
22	CS SCJ	300/2014	9975/16	KWALITY POLYTHREADS PVT LTD Vs. BHARAT EXPORTS OVERSEAS
23	CS SCJ	104/2016	12384/16	RAMPATI Vs. MUKESH SHARMA

All cases are fixed for 20/05/2020

District and Sessions Judge, West, THC  
IN THE COURT OF Sh. Pooran Chand  
Additional Sessions Judge

Criminal Cause List Dated 25-03-2020 Total Cases:11

पूरन चन्द  
POORAN CHAND  
अतिरिक्त सत्र न्यायाधीश-02 (पश्चिम)  
Additional Sessions Judge-02 (West)  
कमरा नं. 154, प्रथम तल  
Court No. 154, 1st Floor  
तीस हजारी कोर्ट, दिल्ली  
Tis Hazari Court, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title	
<b>Misc./Appearance</b>					
1	SC	10/3/2015	56534/2016	STATE Vs. MUKESH KUMAR SONI ETC. (4)	486 /2013 (Tilak Nagar) 5-5-PIW
2	SC		57995/2016	STATE Vs. DEV RAJ BATRA 21-4-APP	243 /2016 (Mundka)
3	SC		480/2017	STATE Vs. AZAD KHAN @ SALMAN ETC.	267 /2015 (NIHAL VIHAR) 6-5-APP.
4	CA		55/2020	SH SATPAL SINGH Vs. HARPRIT SINGH	10 () 13-5-APP.
<b>Charge</b>					
5	SC		719/2019	STATE Vs. RAMESH KUMAR	999 /2014 (Ranhola) 5-6-Ch.
<b>Prosecution Evidence</b>					
6	SC	212/1/2015	56560/2016	STATE Vs. RAVINDER SINGH	841 /2015 (Hari Nagar) 1-7-PF
7	SC		225/2017	STATE Vs. AJIT SINGH GULATI	869 /2016 (Rajouri Garden) 22-7-PF
8	SC		256/2017	STATE Vs. MAHTAB SINGH @ MEET	402 /2014 (Tilak Nagar) 5-6-PF
<b>Defence Evidence</b>					
9	SC	48/3/2010	57663/2016	STATE Vs. DEEPAK @ DEEPU 22-4-9E	81 /2010 (Moti Nagar)
<b>Arguments</b>					
10	SC	484/1/2013	56576/2016	STATE Vs. ASHOK KUMAR ETC	395 /2008 (Rajouri Garden) 15-4-Arg.
<b>Final Arguments</b>					
11	SC	505/1/2013	57597/2016	STATE Vs. AJAY KUMAR @ JAYVEER SINGH	313 /2012 (Rajouri Garden) 22-4-Arg.

Room No.

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पूरन चन्द  
POORAN CHAND  
अतिरिक्त सत्र न्यायाधीश-02 (पश्चिम)  
Additional Sessions Judge-02 (West)  
कमरा नं. 154, प्रथम तल  
Court No. 154, 1st Floor  
तीस हजारी कोर्ट, दिल्ली  
Tis Hazari Court, Delhi

District and Sessions Judge, West, THC  
 IN THE COURT OF Sh. Rajesh kr. Singh  
 Additional Sessions Judge  
 Criminal Cause List Dated 25-03-2020 Total Cases:8

WED

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS	
<b>Charge</b>						
✓	SC		106/2019	STATE Vs. MANMOHAN ETC	128 /2013 (Paschim Vihar West)	} 24.07.20
✓	SC		441/2019	STATE Vs. VIRENDER KUMAR MATHURIYA	276 /2018 (Anand Parbat)	
<b>Prosecution Evidence</b>						
✓	SC	81/2015	56668/2016	STATE Vs. MOHIT YADAV	631 /2015 (Vikas Puri)	02.05.20
✓	SC		655/2017	STATE Vs. VICKY	490 /2017 (NIHAL VIHAR)	} 15.09.20
✓	SC		159/2018	STATE Vs. DHARM PAL	214 /2017 (NIHAL VIHAR)	
✓	SC		803/2018	STATE Vs. PARTEEK PANDEY	082 /2016 (Ranhola)	13.09.20
✓	SC		242/2019	STATE Vs. MOHAMMAD SHAKIL	44 /2019 (Anand Parbat)	24.09.20
<b>Statement of Accused</b>						
✓	SC		231/2017	STATE Vs. RAJESH	43 /2017 (Kirti Nagar)	<del>13.09.20</del> 05.05.20

ORDER

Civil Suit m/s. Bansidhar Chitranj Lal vs. m/s (Execution) }  
 Civil Suit m/s. Bansidhar Chitranj Lal vs m/s } 08-4-20

COURT NO: 221

Room No-132

District and Sessions Judge, West, THC  
IN THE COURT OF Mr.Sunil Beniwal  
ASJ/SPECIAL JUDGE (NDPS)

Criminal Cause List Dated 25-03-2020 Total Cases:9

सुनील बेनीवाल  
SUNIL BENIWAL  
अतिरिक्त सत्र न्यायाधीश  
Additional Sessions Judge/  
विशेष न्यायाधीश (एन डी पी एस) पं. जिला  
Special Judge (NDPS), West  
कमरा नं. 132, तीस हजारी न्यायालय, दिल्ली  
Room No. 132, Tis Hazari Courts, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>For Bail</b>					
1	SC	07/4/20	402/2018	STATE Vs. AUSTIN	1 /2018 (Crime Branch- West Delhi) *
<b>Misc./ Appearance</b>					
2	CA	01/5/20	53/2020	VED PRAKASH Vs. M/S HEENA INVESTMENT PVT LTD AND ANR	/0 () *
<b>Charge</b>					
3	SC	30/4/2018	183/2018	STATE Vs. GAURAV SAHNEY	86 /2017 (Hari Nagar) *
<b>Prosecution Evidence</b>					
4	SC	19/5/2018 10/2015	57164/2016	STATE Vs. DHARMBIR ETC	104 /2014 (Uttam Nagar) *
5	SC	29/5/2016	122/2017	STATE Vs. VIJAY KUAMR @ PANDEY	465 /2016 (Anand Parbat) *
6	SC	27/5/2016	201/2017	STATE Vs. MAHFOOZ	285 /2016 (Ranjit Nagar) *
7	SC	26/5/2016	302/2017	STATE Vs. RAJU	31 /2017 (Moti Nagar) *
8	SC	30/5/2016	695/2017	STATE Vs. POOJA	122 /2017 (Crime Branch-West Delhi) *
9	SC	26/5/2016	732/2018	STATE Vs. PRAKASH AND ORS.	283 /2018 (Tilak Nagar) *



Chief Metropolitan Magistrate, West, THC  
IN THE COURT OF Ms. Neha  
Addl. Chief Metropolitan Magistrate  
Criminal Cause List Dated 25-03-2020 Total Cases:36

24/6/20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Cr. Case	51/PN/2014	71663/2016	STATE Vs. INDERPREET SINGH	104 /2008 (Patel Nagar)
2	Cr. Case	71/RN/2016	66075/2016	STATE Vs. RAHUL	121 /2016 (Ranjit Nagar)
3	Cr. Case		278/2018	STATE Vs. HARISH @ MANOJ	55 /2017 (Ranjit Nagar)
4	Cr. Case		7216/2018	STATE Vs. CANCELLATION	0178 /2018 (Ranjit Nagar)
<b>Misc. cases/purpose</b>					
5	Cr. Case		56/2019	STATE Vs. PAWAN KUMAR	259 /2015 (Patel Nagar)
<b>Misc./ Appearance</b>					
6	Ct. Cases		1043/2019	AJAY GUJRAL Vs. JENNIFER FRANANDISE	/2019 (Patel Nagar)
7	Cr. Case		9228/2019	STATE Vs. CNACELLATION	040013 /2018 (Patel Nagar)
8	Cr. Case		733/2020	STATE Vs. RAJ DHARI	11 /2020 (Ranjit Nagar)
9	Cr. Case		735/2020	STATE Vs. SONU	8 /2020 (Ranjit Nagar)
10	Cr. Case		1263/2020	STATE Vs. SHIVAM MADAAN	13 /2020 (Patel Nagar)
<b>Misc. cases/purpose</b>					
11	Ct. Cases		1300/2020	MOHAMMAD MUSLIM Vs. PANKAJ AKHTAR @ NADIA	/2020 (Patel Nagar)
12	Cr. Case		2155/2020	STATE Vs. UNTRACE	795 /2019 (Patel Nagar)
13	Cr. Case		2156/2020	STATE Vs. UNTRACE	682 /2019 (Patel Nagar)
14	Cr. Case		2157/2020	STATE Vs. UNTRACE	752 /2019 (Patel Nagar)
15	Cr. Case		2158/2020	STATE Vs. UNTRACE	826 /2019 (Patel Nagar)
16	Cr. Case		2159/2020	STATE Vs. UNTRACE	767 /2019 (Patel Nagar)
17	Cr. Case		2160/2020	STATE Vs. UNTRACE	781 /2019 (Patel Nagar)
<b>Charge</b>					
18	Cr. Case		4246/2018	STATE Vs. INDER ARORA	45 /2018 (Patel Nagar)
19	Cr. Case		7689/2018	STATE Vs. DILDAR	189 /2016 (Ranjit Nagar)
20	Cr. Case		6415/2019	STATE Vs. RAMESH CHAND @ RAGHU AND ORS	90 /2019 (Patel Nagar)
<b>Prosecution Evidence</b>					
21	Ct. Cases	11/2013	7676/2016	ANAND KUMAR Vs. ANIL KUMAR AND ORS	/0 (Ranjit Nagar)
22	Cr. Case	91/PN/2014	62385/2016	STATE Vs. RAKESH @ VICKY	363 /2013 (Patel Nagar)
23	Cr. Case	79/PN/2014	61262/2016	STATE Vs. ARUN	07 /2012 (Patel Nagar)
24	Cr. Case	33/PN/2016	67812/2016	STATE Vs. DURYODHAN	772 /2014 (Patel Nagar)
25	Cr. Case		74619/2016	STATE Vs. DINESH BEHAL @CHINTA	796 /2015 (Patel Nagar)
26	Cr. Case		3602/2017	STATE Vs. CHAMMAN	895 /2015 (Patel Nagar)
27	Cr. Case		4031/2018	STATE Vs. RITIK VAID	139 /2018 (Ranjit Nagar)
28	Cr. Case		1225/2019	STATE Vs. SUSHILA	482 /2016 (Patel Nagar)

24/6/20

**Chief Metropolitan Magistrate, West, THC**  
**IN THE COURT OF Ms. Neha**  
**Addl. Chief Metropolitan Magistrate**  
**Criminal Cause List Dated 25-03-2020 Total Cases:36**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
29	Cr. Case		3345/2019	STATE Vs. RAJENDER SINGH	348 /2017 (Patel Nagar)
30	Cr. Case		4500/2019	STATE Vs. NARENDER KUMAR	202 /2018 (Patel Nagar)
31	Ct. Cases		4609/2019	NEETA KHULLAR Vs. SHO, PATEL NAGAR	/2019 (Patel Nagar)
<b>Statement of Accused</b>					
32	Cr. Case		1757/2017	STATE Vs. KARAN PAL AND ORS	758 /2014 (Patel Nagar)
<b>Misc. Arguments</b>					
33	Ct. Cases		1527/2017	M/S REDSON AGRISCIENCE PVT LTD Vs. M/S PREMIA PROJECTS LTD AND ORS	/0 (Patel Nagar)
34	Ct. Cases		2057/2019	SANDEEP CHHATWAL Vs. RAJEEV CHHATWAL	/2019 (Patel Nagar)
<b>Order on Misc. Application</b>					
35	Cr. Case	35/PN/2014	69445/2016	STATE Vs. VIKESH NARAYAN ETC.	392 /2009 (Patel Nagar)
36	Ct. Cases		4506/2018	SANGEETA DEVI Vs. SHAILESH	/2018 (Patel Nagar)

24/6/20

District and Sessions Judge, West, THC  
IN THE COURT OF MR. HASAN ANZAR  
Additional District Judge

Room No-13

CIVIL CAUSE LIST DATED 25-03-2020 Total Cases:22

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc./ Appearance</b>				
1	EX		192/17	RAJAN DHINGRA Vs. NARINDER SIGH NARULA
<b>Misc. cases/purpose</b>				
2	RCA DJ		114/18	DHARAMPAL Vs. THE SUB REGISTRAR II AND ORS.
3	Civ DJ		13/19	SHEETAL SINGH Vs. DEVI CHARAN @ DEVI LAL AND ANR.
<b>Misc./ Appearance</b>				
4	Civ DJ		248/19	CHAMAN LAL Vs. DAULAT RAM AND ORS. → 15/7/20
<b>Misc. cases/purpose</b>				
5	Civ DJ		567/19	SMT. SNEH LATA Vs. BSES RAJDHANI POWER LTD. AND ANR.
6	RCA DJ		15/20	RAJU Vs. KAILASH SHIVHARE @ SUGORIA
7	Misc DJ		96/20	RAJ RANI Vs. RAJAN DHINGRA AND ORS.
<b>Plaintiff/Petitioner Evidence</b>				
8	Civ DJ	416/2016	12407/16	SUPER CIRCLE AUTO Vs. NEERAJ GOEL
9	Civ DJ	96/2015	10886/16	RAKESH AGGARWAL Vs. SANDEEP TOMAR
10	Civ DJ	65/2016	9851/16	MADHU VERMA Vs. RAVINDER KUMAR ORS, → 16/7/20
11	Civ DJ	89/2016	9319/16	LUMINOUS POWER TECHONOLOGIES PVT. LTD Vs. MS R.K. ASSOCIATES
12	Civ DJ	289/2016	11779/16	JAGDEEP OHRI ORS. Vs. SUNIL OHRI ORS.
13	Civ DJ		811/17	LALAN KUMAR Vs. DS HOTELS AND RESORTE INDIA LTD
14	Civ DJ		1092/17	RAJEEV JOSHI Vs. ANAND SWAROOP MALIK → 2/6
15	Civ DJ		1145/17	LUMINOUS POWER TECHNOLOGIES PVT LTD Vs. DIGIFMIC CONTROLS (INDIA) LTD THROUGH ITS DIRECOTR
<b>Defendant/Respondent Evidence</b>				
16	Civ DJ	319/2016	12244/16	AMBAY ASSOCIATES Vs. SPHINAN CHEMICALS
<b>Misc. Arguments</b>				
17	Civ DJ	66/2016	8837/16	AVTAR SINGH GROVER Vs. MOHINDER SINGH GROVER
18	Civ DJ	512/2016	9067/16	GAURAV AHUJA Vs. DINESH SODHI → 3/6/20
19	Civ DJ		13143/16	PRADEEP SHARMA Vs. RAJIV GARG
20	RCA DJ		61231/16	AJAY KUMAR VYAS Vs. SANATAN DHARM SABHA (REGD) AND ORS
<b>Final Arguments</b>				
21	Civ DJ		138/18	JOGINDER SINGH Vs. RAKESH GUPTA — 20/5/20
<b>Order</b>				
22	RCA DJ	33/2016	60933/16	UNION OF INDIA Vs. I.S. GOEL — 21/4/20